GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 847

TO BE ANSWERED ON DECEMBER 11, 2023

URBAN PLANNING

NO. 847. DR. LAXMIKANT BAJPAYEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of the projects launched under AMRUT 2.0;
- (b) the budget allocated for the engagement of town planners and other professionals under AMRUT 2.0;
- (c) the details of the disbursement of funds to the State Finance Commission for infrastructural development of the States; and
- (d) the number of cities that have been funded to prepare master plan and development plan?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) The Government has launched AMRUT 2.0 on 1st October 2021 with the target of making cities water secure and providing functional water tap connections to all households in around 4,900 Urban Local Bodies (ULBs). It also targets universal household coverage of sewerage / septage service in 500 AMRUT cities. Rejuvenation of water bodies, development of green spaces / parks and reuse of treated water are other components of AMRUT 2.0 Mission. Total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore (including land cost) and central share is ₹76,760 crore. Cities prepare their City Water Action Plans (CWAPs) that are aggregated at State level in the form of State Water Action Plans (SWAPs) and approved by Apex Committee at Ministry of Housing and Urban Affairs (MoHUA). AMRUT empowers States / Union Territories (UTs) to design, prioritize, approve and implement the projects in respective ULBs. So far, projects worth ₹1.54 lakh Cr. have been approved for which Detailed Project Report (DPR) have been approved for projects worth ₹91,484.65 crore. Of these, projects worth ₹33,003 crore have been awarded by States/ UTs.

Under AMRUT 2.0, central share of funds are released to the State Nodal Agency (SNA) via State treasury. No funds under the scheme are released to the State Finance Commission (SFC).

Under AMRUT 2.0, Administrative and Office Expenses (A&OE) are funded by the Centre and can be utilized to hire professionals for preparing City Water Balance Plans, preparation of Detailed Project Reports (DPRs), as Program Management Units (PMUs), Project Implementation Units (PIUs), Project Development and Management Consultants (PDMCs) etc. It can also be used for capacity building, publications like e-Newsletter, guidelines, brochures etc., promotional activities for Mission, etc. For the entire mission period of AMRUT 2.0, 3.25% of total project fund allocation, which amounts to ₹2,169 cr., has been marked as A&OE funds for States.

Similarly, A&OE funds at National level are allocated for hiring professionals for commissioning of research, survey, as PMUs, as Independent Review and Monitoring Agency (IRMA), etc. It can also be used for capacity building, convening national & regional workshops etc. For the entire mission period, 1.75% of project fund allocation has been marked as A&OE funds for National Mission Directorate.

(d) Under AMRUT: Sub-Scheme on "Formulation of GIS based Master Plan for 500 AMRUT Cities" final GIS database has been created for 443 towns, draft GIS based Master Plan prepared for 330 towns and final GIS based Master Plans has been notified for 180 towns.

AMRUT 2.0, Scheme for **Formulation of GIS based Master Plans of Class-II Towns** with population of 50,000 - 99,999', has been approved for 675 towns with total outlay of Rs. 631.13 crore. This sub scheme is in initial stage of implementation.
